rule 377

जीवन संकट में पड़ जायवा तथा वे गम्भीर बेरोजनारी के किकार हो जायेंगे। मतः इन प्रध्यापकों को बेरोजगारी से बवाने तथा उन्हें संकट से मक्त करने एवं बनारस हिन्द विश्वविद्यालय में प्रध्यापन ग्रीर ग्रध्यकन का समुचित वातावरण बनाये रखने हेत् विश्वविद्यालय में स्थायी शिक्षक के रूप में उन्हें नियुक्त किया जाये।

शिक्षा मंत्री स्वयं इस मामले को देखने की कुपा करें क्योंकि यह मामला मत्यन्त गम्भीर है भीर भनेक भध्यापकों के जीवन को कठिनाई में डालने वाला है। यह दुर्माग्यपूर्ण है कि बनारस विश्व विद्यालय की समस्यायें ज्यों कि त्यों बनी हुई हैं। धभी तक कोई भी व्यक्ति कुलपति बन कर वहां नही जा सका है।

वहां के छाल अपनी मांगों के संबंध मे दिल्ली में घरना दे रहे है। मैं निवेदन करना चाहुंगा कि मिक्षा मंत्री जी बनारस विश्व-विद्यालय की उन समस्याओं को, जो मध्यापको एवं छात्रों से संबंधित है, शीघ्र हल करें। बिना अध्यापकों के शिक्षा का कार्य सुचारू रूप से नहीं चल सकता है। घतः उन मस्यायी 400 मध्यापकों को विश्वविद्यालय में स्थायी रूप से नियुक्त किया जाए। मान्यवर, यही मेरा निवेदन है।

(iv) PRICE OF PADDY

13.60 hrs.

SHRI K. MAYATHEVAR digul): Mr. Chairman, Sir, the wheat price had been raised on many occasions by the Central Government, Even a few weeks ago, the price of wheat was further raised from Rs. 110 to Rs. 112.50 per quintal. The price of paddy was not at all raised for the past many years in spite of the consistent and the continuous demand made by the Government of Tamil Nadu, specifically speaking and the Chief Minister of Tamil Nadu and the southern rice growing states. As a result of which, the rice growing States are incurring heavy losses by paying a higher price for paddy from their own pocket. For instance, the Tamil Nadu Government is paying Rs. 95 per quintal irrespective of the amount fixed by the Centre, that is, a sum of Rs. 77 only, which may consequently result into irreparable loss to the paddy growing States' exchequer, and in due course, the paddy production itself may be affected seriously, due to this discriminatory policy followed by the Central Government in respect of the price of wheat vis-a-vis rice.

As compared with rice, it would appear that wheat enjoys both the price subsidy and an input subsidy. Under the circumstances, the Central Government is called upon and requested on behalf of the Tamil Nadu and the paddy growing States of the South and the rest of the country to consider to raise the paddy price and subsidy for the same from the Central Government for paddy growing States.

(v) NEED FOR MORE FINANCIAL ASSIS-TANCE TO CYCLONE AFFECTED PEOPLE OF ORRISA

SHRI RAMA CHANDRA MALLICK (Jajpur): Mr. Chairman, Sir, I am grateful to you for giving me an opportunity and permitting me under Rule 377 to mention the following matter of urgent public importance in the House today. Cyclonic whirlwind damaged the properties, houses and caused death of 500 persons and injury to several hundred others in my Parliamentary constituency Jajpur, Cuttack in Korai and Danagadi Blocks and in Keonjhar district of Orissa. The Chief Minister Shri Nilamani Routrey and the Revenue Minister Mr. Pratap Chandra Mahanty, the Special Relief Commissioner of Orissa and other officials are touring the affected areas, taking all possible help. A central team may please be directed to visit the area. More financial assistance may please

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[Shri Rama Chandra Mallick] be given. The work may please be started in a warfooting manner. All educatioal institutions destroyed the cyclone may please be financially helped for reconstruction of the schools' buildings as soon as possible.

Sir, it is a matter of great regrei that for the second time the same places of Orissa especially in Cuttack and Keonjhar districts and in my Parliamentary constituency Jajpur had been affected by tornado with heavy thunder showers. Yesterday's tornado which struck between 6 P.M. to 7 P.M. had caused a lot of destruction and hundreds of dwelling units rostly mud-built houses collapsed like houses of cards; thousands of trees were uprooted and many cattle were lost; corrugated tin sheets, bamboo polls, doors and windows were seen flying in the air. The impact of the cyclone was so severe that cattle were seen flying high in the air.

So, it is a very grave situation created by cyclone in Orissa. I request the Prime Minister, Minister of Agriculture and all concerned to give financial assistance and food to the people of Orissa immediately. It is not possible for the Government of Orissa alone to meet the calamity. I hope, the Centre will help as per the desire of the people of Orissa in their sorrowful circumstances.

I want to draw your attention to the fact that yesterday, because of the cyclone for the second time, the houses which had been made temporarily by the government department for the affected people have been destroyed and the people are remaining in depressed conditions. Tarpaulins and food may please be given by the Centre as soon as possible by a special plane.

I want to draw your attention to the fact that the population of scheduled Castes and Scheduled Tribes, according to the census report of 1971, is about 83 lakhs in Orissa, and in these particular areas. Keonjhar and Jajpur districts, the population of Scheduled Castes and Scheduled Tribes is much more. These are

reserved seats, and the condition of the people belonging to Scheduled Castes and Scheduled Tribes has been going from bad to worse.

I seek your protection, Sir. I would request the Agriculture Minister and the Prime Minister to sanction more financial assistance and supply tarpaulins and other essential commodities to the Government of Orissa. The Government of Orissa is doing its best, but its resources are limited; funds are not available. So, the Centre should sanction more financial assistance to Orissa.

MR. CHAIRMAN: Now, the House will take up....

SHRI MOHD. SHAFI QURESHI (Anantnag): Sir, I had given notice under Rule 377 last week to raise a matter. I do not know what has happened to it. It is a very important matter....

MR. CHAIRMAN: It is not in the list for today.

SHRI MOHD. SHAFI QURESHI: There is a statement of the External Affairs Minister which says that there was a secret pact between Mr. Bhutto and the former Prime Minister of India about Kashmir. It has caused serious misgivings....

MR. CHAIRMAN: Your notice must be pending. I will verify from the office as to what has happened to it. You will come to know of it later. I will see that you are informed about it.

13.08 hrs.

DEMANDS* FOR GRANTS, 1978-79-Contd.

MINISTRY OF AGRICULTURE AND IRRIGATION

MR. CHAIRMAN: The House will now take up discussion and voting on Demand Nos. 1 to 10 relating to the Ministry of Agriculture and Irrigation for which 15 hours have been allotted.

^{*}Moved with the recommendation of the President.